

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:583
ANSWERED ON:15.03.2012
CONSTRUCTION OF ROADS
Dutt Smt. Priya Sunil

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roads built under Prime Minister Gram Sadak Yojana (PMGSY) and Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since 2010 including in Uttarakhand, State-wise;
- (b) whether roads built under PMGSY and MGNREGA are sub-standard;
- (c) if so, the action taken/likely to be taken by the Government to maintain the good quality of roads;
- (d) whether the Union Government have issued instructions to State Governments to fix responsibility and ensure transparency for repairing and maintaining the high quality of roads built under these schemes;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) Under PMGSY, 66,859 kms of roads have been constructed during years 2010-11 and 2011-12 (upto 31st Jan, 2012). The State-wise detail is given in Annexure-I. Under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), a total of 6,31,783 rural connectivity works have been completed during years 2010-11 and 2011-12 (upto 16th Feb, 2012). The State-wise detail is given in Annexure-II.

(b) As per the programme guidelines, rural roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) shall meet technical specifications and geometric design standards given in Rural Road Manual/Hill Road Manual and Ministry of Rural Development's specifications for rural road published by the Indian Roads Congress.

(c) to (f) As per the PMGSY guidelines, ensuring the quality construction of the road works and its maintenance is the responsibility of the State Governments who are implementing the programme. A Three Tier Quality Control Mechanism has been put in place under PMGSY. First tier is in-house quality control and second tier is independent monitoring at State level. These two tiers are the responsibility of the States implementing the programme. The third tier is envisaged as an independent monitoring mechanism at the Central level. Under this tier, the independent National Quality Monitors (NQMs) are engaged for inspections of roads, selected at random. For MGNREGA, instructions have been issued from time to time, through field visits, circulars, guidelines, advisory and field manuals.